

SUPREME COURT OF INDIA

**Re: Proposal for transfer of Mr Justice Rajendra Kumar-IV,
Judge, High Court of Judicature at Allahabad.**

On 3 August 2023, the Collegium proposed the transfer of Mr Justice Rajendra Kumar-IV, Judge, High Court of Judicature at Allahabad, to the High Court of Madhya Pradesh, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who, being conversant with the affairs of the High Court of Judicature at Allahabad, are in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court of Judicature at Allahabad and the High Court of Madhya Pradesh.

By a representation dated 8 August 2023, Mr Justice Rajendra Kumar-IV has conveyed his consent to the proposed transfer. He has, however, also requested that his transfer may be stayed for 6 months.

We have considered the request made by Mr Justice Rajendra Kumar-IV. The Collegium does not find any merit in the request made by

him. The Collegium, therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer him to the High Court of Madhya Pradesh.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

10 August 2023.

